

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2011
CRLMP.NO(s). 25166

(From the judgement and order dated 14/10/2009 in CRLA
No.1297/1982, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. Petitioner(s)

VERSUS

RAIS @ BEHRA & ANR Respondent(s)
(With appln(s) for c/delay in filing SLP)

Date: 06/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. P.N. Misra, Sr. Adv.
Mr. Rajeev K. Dubey, Adv.
Mr. Kamendra Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R
Issue notice on the special leave petition
as well as on application for condonation of
delay.

[Madhu Bala]
Sr.PA

[Veena Khera]
Court Master